

<b>Name of the Corporate Debtor</b>	Reliance Broadcast Network Limited	<b>Date of commencement of CIRP</b>	24th Feb 2023	<b>List of creditors as on:</b>	16 October 2023
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**Annexure 7 - List of Operational creditors (Government Dues)**

SI No	Details of claimant	Details of Claim received		Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC, if applicable					
1	Ministry of Information and Broadcasting	10-03-2023	20,68,92,270	1,52,97,352	Operational	-	-	No	-	-	-	19,15,94,918	-	-
2	AIR Resources, Prasar Bharati	06-03-2023	12,86,06,993	2,74,56,196	Operational	-	-	No	-	-	-	10,11,50,797	-	-
3	Department of Tax & Trade/ Delhi GST	10-03-2023	1,16,41,512		Operational	-	-	No	-	-	-	1,16,41,512		
4	The Assistant Commissioner Division III, CGST - Note 4	30-03-2023	12,43,28,506	1	Operational	-	-	No	-	12,43,28,505.00	-			
<b>4</b>			<b>47,14,69,281</b>	<b>4,27,53,549</b>	-	-	-	-	-	<b>12,43,28,505</b>	-	<b>30,43,87,227</b>	-	-

**Notes:**

1) The list of claims by Statutory Authorities (Government dues) is as per Form B received till 16th October 2023

2) The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors.

3) The aforesaid claim(s) have been admitted basis verification of information/ documents provided by the respective claimants

4) Since the underlying subject matter of the claim is under dispute in pending legal proceedings, the claim amount has been admitted at a notional value of INR 1/- in line with the judgement of Hon'ble Supreme Court in the matter of Essar Steel Limited